

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : **1024/HCLSC/NLA-III/2018**

Bilaspur, dated : 04/07/2018

To,

The Registrar General,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : Regarding constitution of benches in National Lok Adalat on 14-07-2018.

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On subject cited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 14-07-2018 (Saturday) at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 650 Cases of M.A.C., F. A. , S. A., W.P.S., C. R. R. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Chief Justice has been pleased to constitute four benches for National Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCH ON 14/07/2018 (SATURDAY)

Bench No. : 01 : Hon'ble Shri Justice Sanjay S. Agrawal and
Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat.

Bench No. : 02 : Hon'ble Shri Justice Ram Prasanna Sharma and
Shri Y. C. Sharma Advocate (Member), Lok Adalat.

Bench No. : 03 : Hon'ble Shri Justice Parth Prateem Sahu and
Shri Rajeev Shrivastava Advocate (Member), Lok Adalat.

Bench No. : 04 : Hon'ble Smt. Justice Rajani Dubey and
Shri V. V. S. N. Murthy, Sr. Advocate (Member), Lok Adalat.

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Secretary
High Court Legal Services Committee,
Bilaspur

Endtt. No. : **1025/HCLSC/NLA-III/2018**

Bilaspur, dated : 04/07/2018

Copy to :

- 1] P.S. to Hon'ble the Chief Justice , High Court of Chhattisgarh, Bilaspur.
- 2] P.S. to Hon'ble the Chairman, High Court Legal Services Committee, Bilaspur.

- 3] P.S. to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur.
- 4] P.S. to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur.
- 5] P.S. to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur.
- 6] P.S. to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur.
- 7] Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 8] Member Secretary State Legal Services Authority, Bilaspur, for information.
- 9] Advocate General, High Court of Chhattisgarh, Bilaspur.
- 10] Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur.
- 11] President, High Court Bar Association, High Court of Chhattisgarh, Bilaspur, for information.
- 12] Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat, Shri V. V. S. N. Murthy, Sr. Advocate (Member), Lok Adalat , Shri Y. C. Sharma, Advocate (Member), Lok Adalat and Shri Rajeev Shrivastava, Advocate (Member), Lok Adalat for information.
- 13] The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur, for information and necessary action such as sitting arrangement of Hon'ble Judge and Member, Lok Adalat, cleanliness of Court Hall and Chamber of Ho'nble Judge, lunch and refreshment etc.
- 14] The Court Manager, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 15] The Cause List Section, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 16] OIC-NIC, High Court of Chhattisgarh, Bilaspur, for information and uploading in the website of High Court of Chhattisgarh, Bilaspur.
- 17] The Dy. S.P. Security, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 18] The Medical Officer, High Court Dispensary, High Court of Chhattisgarh, Bilaspur, for information and necessary action.


Secretary
High Court Legal Services Committee,
Bilaspur